

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 23 of 2015, 24 of 2015, 25 of 2015, 26 of 2015 & 296 of 2014

Dated : 1st December, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

M/s. India Cements Ltd. Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : None

Counsel for the Respondent (s) : Mr. K.V. Mohan &
Mr. K.V. Balakrishna for APERC
Mr. D. Bharalu Reddy for TSRC

Appeal No. 296 of 2014

Essar Steel India Ltd. Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. G. Umapathy
Ms. R. Mekhala

Counsel for the Respondent (s) : Mr. K.V. Mohan &
Mr. K.V. Balakrishna for APERC

ORDER

There is request for adjournment of this batch of Appeals on behalf of Mr. K. Gopal Choudhary, learned counsel for appearing for the appellant in most of these Appeals on the ground that he is not well. Pleadings in this batch of Appeals are already complete.

Post this batch of Appeals for arguments of the parties on **1st February, 2016.**

(T. Munikrishnaiah)
Technical Member
rkt

(Justice Surendra Kumar)
Judicial Member